Title: Regarding killing of 33 innocent people by banned extremist groups in Tripura.

SHRI KHAGEN DAS (TRIPURA WEST): Mr. Speaker, Sir, I would like to raise one most important issue which is about the gruesome killing of 33 innocent people, injuring 23 people, including women and children, and the torching of a good number of houses by the banned extremist outfit on 6th and 7th May in four separate incidents in Tripura. The Government is well aware that two outlawed extremist groups, namely, the National Liberation Front of Tripura (NLFT) and the All Tripura Tigers Force (ATTF) are very much active in Tripura, and they are indulging in barbarous killings, kidnapping, torching of houses, extortion of money etc. Their activities are hampering the developmental activities in the remote tribal-dominated areas of Tripura. They are in possession of sophisticated arms, including AK-47s and communication equipment.

Tripura has a porous international border of about 856 kilometres long with Bangladesh. Extremists have got about 51 bases or hideouts in Bangladesh. They are being aided and abetted by ISI and other such foreign agencies. The quantum of Central security forces deployed for counter-insurgency operations and manning the international border is inadequate. So, I urge upon the Government to immediately send to Tripura adequate number of security forces, including the Army, for conducting effective counter-insurgency operations. I request that adequate border security forces be deployed immediately for effective border management. Steps should be taken to dismantle the hideouts of extremists located in Bangladesh. Appropriate measures should be taken to fence the border in order to stop cross-border terrorism.

SHRI BAJU BAN RIYAN (TRIPURA EAST): Sir, I associate myself with the hon. Member on this issue.

अध्यक्ष महोदय : मैं बाजू बन रियान जी का नाम इस विाय के साथ एसोसिएट करता हूं।

श्री राम विलास पासवान (हाजीपुर) : अध्यक्ष जी, मैंने इस संबंध में क्वैश्चन आवर को सस्पेंड करने के लिए नोटिस और एडजोर्नमेंट मोशन भी दिया है। इसके दो पहलू हैं। उग्रवादी कार्यवाहियों में जो लोग मारे गये हैं, उस संबंध में सरकार और होम-मिनिस्टर को वक्तव्य देना चाहिए। लेकिन इसका दूसरा पहलू भी है जो आदि वासियों की समस्याओं से संबंधित है। वहां कोई यह नहीं कह सकता है कि कोई बंगलादेशी मुसलमान आकर मार दिया है बल्कि जो मूलभूत समस्या है वह यह है कि मच्छर को हम लाख डीडीटी से मारने का प्रयत्न करें, जब तक गंदे नाले की सफाई नहीं होगी, मच्छर कम नहीं होगा। आदिवासियों, शैड्यूल्ड-कास्ट, वीकर-सैक्शन की जो मूल समस्याएं हैं इनके ऊपर जब तक सदन और सरकार गंभीरता से विचार नहीं करेगी, तब तक यह समस्या दूर नहीं होगी। जो घटना वहां घटी है, वह पहली नहीं है। वहां इस तरह की घटनाएं हो रही हैं। सरकार को suo-motu statement गृह-मंत्रालय द्वारा देना चाहिए था कि सरकार क्या कार्रवाई कर रही है।

SHRI MANI SHANKAR AIYAR (MAYILADUTURAI): Sir, I associate myself with Shri Paswan on this issue.

MR.SPEAKER: Shri Mani Shankar Aiyar's name is associated.

डॉ.विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : सर, त्रिपुरा के बारे में हम एसोसिएट करना चाहते हैं।

अध्यक्ष महोदय : ठीक है। आपका नाम भी एसोसिएट किया जाता है। Shri Arun Kumar, Shri Prabhunath Singh and Shri Raghunath Jha, these three Members have given notice on this issue. The names of these three Members are associated. Shrimati Renu Kumari's name is also associated.